



2026:AHC:24493

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 974 of 2026

Smt. Aanti Devi

.....Petitioner(s)

Versus

State of U.P. and Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Dhiraj Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 28.01.2026 in para-2 line no.2 for deleting the dated "19.12.2024" while substituting it with "24.08.2024".

2. The correction application is **allowed** accordingly.

February 4, 2026

N.S.Rathour

(Vikas Budhwar,J.)